THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The details regarding number of passenger affected and amount of compensation paid due to cancellation of flights as submitted by the airlines as a part of monthly submission of traffic data for the period of January 2018 to November, 2018 are given below:—

No. of Passengers affected Compensation (in lakhs)
259753 536.67

(b) to (d) In order to reduce inconvenience caused to the passengers as a result of the cancellations of the flights on which they are booked for travel, under the provision of the prevailing regulation, airline shall inform the passengers of the cancellation at least two weeks before the scheduled time of departure and arrange alternate flight/refund as acceptable to the passenger. Aggrieved passengers are free to take up their grievance with Directorate General of Civil Aviation (DGCA) and at Air Sewa, which are taken up with the concerned airlines for redressal in a time bound manner.

In order to facilitate the passengers in case of cancellation, delay and denied boarding, DGCA has issued a Civil Aviation Requirements (CAR), Section-3 Air Transport, Series M, Part IV titled as "Facilities to be provided to passengers by airlines due to denied boarding, cancellation of flights and delays in flights".

Expansion of air connectivity

†2253. DR. SATYANARAYAN JATIYA: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the outcome of air connectivity programme for connecting cities with air services in the country during the past three years; and
- (b) the details of the action plan for further time-bound air connectivity along with the details of targeted cities?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) The Government of India launched Regional Connectivity Scheme (RCS)-UDAN (Ude Desh ka Aam Nagrik) scheme to provide affordable air connectivity between cities in the country.

56 unserved airports have been identified under Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik). Out of these 21 unserved airports have

[†] Original notice of the question was received in Hindi.

been developed and operationalized for RCS flights *i.e.* Bhatinda, Nanded, Shimla, Kandla, Ludhiana, Mysore, Vidyanagar, Bikaner, Jaisalmer, Jalgaon, Ozar (Nasik), Mundra, Salem, Pathankot, Kolhapur, Adampur, Jagdalpur, Kanpur, Jharsuguda, Pakyong, Kishangarh.

(b) RCS-UDAN is market driven mechanism. Development of regional air connectivity routes is proposed to be left to market forces such that airlines to undertake assessment of demand and nature of supply required on particular routes and lead the process under RCS.

Improving regional connectivity in Kerala under UDAN scheme

- 2254. SHRI V. MURALEEDHARAN: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) what are the steps taken by Government to improve regional connectivity including the State of Kerala under the UDAN scheme;
 - (b) if so, the details thereof;
 - (c) whether Kannur airport is included in the UDAN scheme; and
 - (d) if so, the details of airports proposed to be connected with Kannur airport?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) The Ministry of Civil Aviation has launched Regional Connectivity Scheme (RCS)-UDAN (Ude Desh ka Aam Nagrik) scheme for providing connectivity to unserved and underserved airports of the country. Two rounds of bidding 1 and 2 have already been conducted. List of unserved airports awarded under UDAN 1 and 2 is given in the Statement-I (*See* below).

(c) and (d) The list of routes connecting Kannur airport under UDAN 2 is given in the Statement-II.

Statement-I
List of RCS Airports under Udan-1 and Udan-2

Sl.No.	State	Airport	Owner
UDAN-1			
1.	Chhattisgarh	Ambikapur	State Government
2.		Bilaspur	AAI
3.		Jagdalpur	State Government